

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (Crl.)

No(s). 10164/2013

DINESH PRATAP SINGH

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

(with appln. (s) for exemption from filing c/c of the impugned order and permission to file additional documents and stay and office report)

Date : 17/03/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Hitesh Kumar Saini, Adv.
Ms. Liz Mathew, Adv.

For Respondent(s)

Mr. Mukul Singh, Adv.
Mr. Karamveer Jindal, Adv.
Ms. Pragati Neekhara, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Learned counsel for the sole respondent seeks and is given four weeks' time to file the counter affidavit.
List again on 6.7.2015.

(M K HANJURA)
Registrar

MG

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2015.03.18
11:34:10 CET
Reason: